

[Shri Shyam Lal Yadav]

ted Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5730/88]

(b) (i) Review by the Government on the working of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1985-86.

(ii) Annual Report of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1985-86 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-5731/88]

12.10 hrs.

'PUNJAB BUDGET, 1988-89

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): Sir, I rise to present the Revised Estimates for 1987-88 and the Budget Estimates for 1988-89 of the Government of Punjab.

Consequent on the Proclamation issued under article 356 of the Constitution on the 11th May, 1987, the powers of the Legislature of the State of Punjab are exercisable by or under the authority of Parliament. The Statement of estimated receipts and expenditure of the State of Punjab for the financial year 1988-89 is, therefore, being placed before the House.

Revised Estimates 1987-88

The Revised Estimates for the current year place State's tax and non-tax revenue at Rs. 1069.98 crores showing a decline of

Rs. 40.06 crores from the Budget Estimates owing to the continued disturbed conditions in the State. The State's share of Central taxes, duties and Grants-in-aid from the Government of India are more by Rs. 47.14 crores at Rs. 326.94 crores compared to Rs. 279.80 crores in the Budget. The expenditure on revenue account is Rs. 1729.96 crores in the Revised Estimates compared to Rs. 1351.02 crores in the Budget Estimates; the increase of Rs. 378.87 crores is due to payment of additional instalments of dearness allowance and Interim Relief to the employees and larger expenditure on social services namely, relief on account of natural calamities, education, medical, public health, sanitation and water supply, urban development and police. As a result, the surplus of Rs. 38.75 crores on revenue account estimated in the Budget will turn into a deficit of Rs. 333.03 crores.

On the capital account, the receipts are now estimated at Rs. 1307.33 crores compared to Rs. 1881.78 crores in the Budget. Taking into account the transactions in the Public Account and the opening deficit, the current year is expected to close with an overall deficit of Rs. 233.00 crores compared to Nil balance estimated in the Budget.

Budget Estimates 1988-89

The revenue receipts are estimated at Rs. 1545.95 crores showing an increase of Rs. 149.03 crores over the Revised Estimates for the year 1987-88. State's tax and non-tax revenue receipts estimated at Rs. 1194.35 crores are higher than the Revised Estimates of 1987-88 by Rs. 124.37 crores. The State's share of Central taxes and grants is Rs. 351.60 crores, which is higher than the Revised Estimates for the year 1987-88 by Rs. 24.65 crores. The expenditure on revenue account is estimated at Rs. 1785.17 crores. The areas where major increases in expenditure are envisaged are education, medical services, family welfare, public health, sanitation and water supply, agriculture, minor irrigation, community development and transport services. On the Capital account, the receipts are placed at Rs. 2375.17 crores and expenditure including loans and advances at Rs. 2194.67 crores. Taking into consideration the Revenue

Account, the Capital Account and the Public Account, the Budget for the year 1988-89 relating to transactions for the year is balanced.

Plan Outlay

The State Plan outlay for 1988-89 has been fixed at Rs. 700.00 crores. The Central Assistance for the year 1988-89 will be Rs. 41.50 crores. A special assistance of Rs. 650.00 crores will be given to the State during 1988-89. The Annual Plan provides Rs. 465.39 crores for irrigation, flood control and power, Rs. 64.21 crores for agriculture and co-operation and Rs. 18.95 crores for industry and minerals. The State Government will continue to pay special attention to on-going projects and projects at an advanced stage of completion.

Vote on Account

While as required, the Annual Financial Statement for the year 1988-89 has been laid before the House and the connected Demands for Grants are also being circulated to the Hon'ble Members along with the other Budget papers I am, at this stage, seeking only a 'Vote on Account' for the first six months of the financial year 1988-89 except for the requirement of food procurement where the annual require-

ment seeds to be Voted to keep procurement operations going.

12.14 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (PUNJAB), 1987-88

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the State of Punjab for 1987-88.

12.14 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Eleventh Report presented to the House on 18th March, 1988, have recommended that leave of absence be granted to the following Members for the period mentioned against each :

1. Shri Srikantha Datta Narasimharaja Wadiyar	—6th November to 15th December, 1987.
2. Prof. Parag Chaliha	—18th November to 4th December, 1987.
3. Shri Veerendra Patil	—22nd February to 25th March, 1988.
4. Shri Gurudas Kamat	—22nd February to 18th March, 1988.
5. Shri Y.S. Mahajan	—24th February to 31st March, 1988.
6. Shri H.G. Ramulu	—15th March to 10th April, 1988.
7. Shri Manik Sanyal	—22nd February to 11th March 1988.